cess is creating a lot of difficulties. It suits well the big papers and newsprint barons, but not the small newspapers. So, as it is, we are suffering. This new policy has created many more problems and hurdles for us. I urge upon the Government to immediately change th:s method and restore old method in regard, to giving advance quota and giving it through STC. Otherwise, you find some alternative through which it is possible for us to get small quantities. I urge upon the Government to immediately look into the matter and help the small newspapers.

SHRI SUNIL BASU RAY (WVst Bengal): I associate myself with this.

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल) : महोदय,में भी इसके साथ अपने प्रापको सम्बद्ध करती है। यह बहुत ही गम्भीर मामला है (अवद्यान) सरकार को इसको गम्भीन्ता में लेता चाहिए।

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I assocaite myself with this. This should be considered as an attack on the freedom of newspapers. The small newspapers should be helped as the new pewsprhit policy is affecting the small papers. Like Shri Ram Naresh Yadav, I would also request you to direct the Government to take note of this.

श्री राम नरेश पःदक्ष (उत्तर प्रदेश) ' मैं भी इससे ग्रपने को सम्बद्ध करता है। ेयह लोकतस्य के ऊपर जवर्दस्त प्रहार है।

THE VICE-CHAIRMAN (SHRI M. A. BABY): I hope the Government will take note of the issue raised by the hon. Members.

Dilapidated condition of the bridge over the river kall nadi'

क्योंधरी हरि सिंह (उत्तरप्रदेश) : महोदय, बलंदणहर नगर के बीच में से एक बडी पुरानी नदी बहती है जिसका बहुत हो बिराट भौर विकराल रूप होता है। द्धरसात में खास करके उसकी जो लहरें उठती हैं, जो बाट म्नाती है उससे बड़े दर दूर तक के एरियाचपेट में श्रा

अक्षते हैं। उसके ऊपर एक पूल बना हुआ है जिसकी उम्र 500 साल में भी ज्यादा हो चुकी है ग्रीर एक्सर्पर्टस ने, इजीनियर्स ने, उत्तर प्रदेश के सारे जो पूल निर्माता है जो एक्सपर्ट विशेषक्ष हैं उन्होंने राय दे दी है कि यह पूल अब टफिक के लायक नहीं है।

इसकी तोड देना चाहिए और इस पर टैफिक का ब्राना-जाना, ब्रादिसयों ग्रीर गाडियों 🛪 बिलकुल बंद कर देना चाहिए इसके हिं( भारत सरकार ने लाखी में नहीं, बल्जि करोड़ो ध्पया मंजुर किया था, लेकिन ग्रफसोस की बात है कि ग्रब यह पुक्ष जिल्कुल कर्जर हो गया है और ब्राजकल जिसके बंदर बडी बाह श्राई हुई है।

क्ष्मरबहर्मल ट्रंग्या, तो सारे शहर के अंदर पानी भेर आएगा शोर इसस प्रत्य भच जाएगी, सौरा नगर वह जाएगा करोड़ो ६५ए की संपत्ति जन-जीवन विल्कल वर्वाद हो आएगा , प्रापर्टी, खेत-कृष्टियान सब तबाह हो जायेंगे, स्कूल-कालेज नष्ट ही जायेंगे।

यह जो धापका पुल है, इसके बनाए जाने की बाकायदा विधि एख दी गई थी इसका काम शुरू होने बाला था, लेकिन मौजुदा उत्तर प्रदेश की सरकार इसके निर्माण के लिए रुपया नहीं दे रही है। इसलिए इसका निर्माण नहीं हो पा रहा है ।

इस पुल का बनाया आना बहुत जरूरी है, क्योंकि इससे जिले के तीन-चार हिस्से एकदम जुडते हैं। अगर पुल टूट गर्दातो बिलकुल कचहरीका ग्रीर सब काम ठप्प हो जाएगा । ग्रीर शासन चल नहीं पायेगा-ऐसी हालात इस को लेकर के हो गई है।

तो, भान्यवर, मैं कहना चाहता हं कि भारे एक्सपर्टम की राय होने के बोबजद पुल का खुला रखना खतरे से खाली नहीं है, और किसी भी दिन यह ट्रस्पक्ता है। (घंटी) मैं श्रापके माध्यम से चाहता है कि आप उत्तर प्रदेश को आदेश दें कि इसके

लिए जो स्पया मंजूर हुन्ना है, उसको न्नीर उसको बढ़ा करके इसके निर्माण का काम जल्द से जल्द शुरू करें वरना सारा शहर तबाह हो जाएगा । इस पुल का बनाया जाने। बड़ा जरूरी हैं। यह पुल बुलंदशहर के बीचो-बीच स्थित है ग्रीर यह बहुत पुराना पुल है। धन्यवाद। (समाप्त)

DR. NAUNIHAL SINGH (Uttar Pradesh): Sir, I associate myself with this problem because I come from Bulandshahr district. I do not agree with the hon. Member that the State Government is not interested in the development work, If they have been approached about this particular problem, I a msure they will attend to it

## Demand for early clearance of industrial proejcts and schemes of Bihar pending with Central Government

SHRIMATI KAMLA SINHA (Bihar): Mr. Vice-Chairman, Sir, I would like to draw the attention of the Government, through this Special Mention, to the grave siuation arising out of the industrial I aekwardness of Bihar due to non-clearance of various 'ndustrial projects/schemes in Bihar by the Department of Industrial Development and various other departments.

Sir, I would like to draw your attention to the point that variou, new sugar mills al Shitalpur, Dhanha, Supaul, Amarpur, Prpainti, Sahdei-Bujurg, Motihari, G-apalganj, Sitamarhi, etc., the replications for the issue of Letter of Intent were n!r-ady recommended by the S!ate Government and forwarded to the Central Government in 1989-90. The applications are still pending with the Central Government.

They Heavy Engineering Corporation Ranchi has applied for a Letter of Intent for producing wheels for the Indian Railways. The State Government has recommended this as per their letter No. 1270 dated 27-8-1991. This is still pending with the Government of India

The Bihar State Credit and Investment Corporation has applied for a Letter of

Intent in March 1991 for an Aluminium Powder Plant, whedh was recommended by the State Government as per their letter No. 502 dated 25-3-1991. This has not yet been cleared by the Central Government.

Messrs. Mecro Chemicals Private Limited has applied for a Letter of Intent for a Sodium Dicnromate Plant in August 1991. It was recommended by the State Government as per their letter No. 1181 dated 11-4-1991 but it is still pending with the Central Government.

Sri, these are all pending wit hthe Department of Industrial Development, Government of India. There are some other projects which are lying with the Government of India. For example, take the Department of Oil and Natural' Gas. Now, a 600 megawatt power plant has been recommended. This is also pending with the Central Government.

Now, as far as fertilizers are concerned, Bihar has a per hectare consumption of 34 kg. whereas the all-India average is 48 kg. So we need more fertilizers for the Green Revolution and the Grow More Food Campaign. We have only one fertilizer plant now which is being run by Pyrites and Phosphates L'mited. So, another fertflizer plant, Sindri Plant. should also be activated.

Another new plant at the Barauni Com plex was recommended by the State Government, which is still lying with the Central Government.

A sponge iron factory with a capacity of 2,000 million tonnes per annum, was recommended. This is pending with the Government... (Time bell rings)

I wiil-finish quickly.

The Barauni Oil Refinery which was the first public sector refinery established al Barauni in the year 1964, was to be diversified. Its capacity was to be increased, but it has riot yet been done. So, doubling the existing pipeline between Haldia and Barauni should be seriously considered. The technical survey by the IOC has already been completed.